

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.102**  
New IA-434/2024  
In  
IB-40/ND/2023

**IN THE MATTER OF:**

M/s. ASREC (India) Ltd.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. Shree Industries Ltd. (erstwhile Known as Rama Finance Ltd.)

**.... RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vishal Ganda, Ms. Devina Bhandari, Mr. Srijan Jain, Advocates along with the Resolution Professional present in person Mr. Gautam Singhal

For the Director : Ms. Pallavi Anand, Advocate

**ORDER**

**New IA-434/2024:-**

This application has been filed by the Applicant seeking confirmation of IRP Mr. Gautam Singhal having IBBI Registration No. IBBI/IPA-001/ IP-P01437 /2018-2019/ 12240 as the Resolution Professional.

In its first meeting held on 10.01.2024, CoC has passed resolution to replace the IRP by another Resolution Professional to continue the CIRP of the Corproate Debtor. The said resolution was passed by 100% voting share.

In view of the submissions made by Ld. Counsel and the resolution passed by CoC, the appointment of Mr. Gautam Singhal having IBBI registration No. IBBI/IPA-001/ IP-P01437 /2018-2019/ 12240 as the Resolution Professional is confirmed.

**IA disposed of.**

**-SD-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**